

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL D.NO(s). 1667 OF 2008
(For prel. hearing)

COMMISSIONER OF CUSTOMS, BANGALORE

Appellant (s)

VERSUS

M/S PRECISION DIAGNOSTICS (P) LTD.

Respondent(s)

(With appln(s) for condonation of delay in filing appeal)

Date: 07/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s) Mr. Mohan Parasaran, ASG.
Ms. Binu Tamta, Adv.
Mr. B.V. Balaram Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Delay condoned.
Dismissed.

(S. Thapar)
PS to Registrar

(Madhu Saxena)
Court Master

The signed order is placed on the file.
IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL D.NO. 1667 OF 2008

COMMISSIONER OF CUSTOMS, BANGALORE
APPELLANT (S)

...

VERSUS

M/S PRECISION DIAGNOSTICS (P) LTD.
RESPONDENT(S)

...

ORDER

Delay condoned.

The Civil Appeal is dismissed.

.....J.
[S.H. KAPADIA]

New Delhi,
April 07, 2008

.....J
[S. SUDERSHAN REDDY]